NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU DAILY CAUSE LIST DATED **13.02.2025** (THURSDAY)

CHENNAI BENCH (HYBRID MODE) 10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 67/2025 For Condone Delay IA No. 219/2025	Meja Urja Nigam Pvt. Ltd. Vs Sutanu Sinha Liquidator of IVRCL Limited	Mr. Avinash Krishnan Ravi	
2.	Comp App (AT) (CH) (Ins) No. 68/2025 For Condone Delay IA No. 220/2025	The Assistant Provident Fund Commissioner, Employees' Provident Fund Organisation Vs Effimax Engineers Pvt Ltd. Rep by its Liquidator, C Ramasubramaniam	Mr. MS Viswanathan	
3.	Comp App (AT) (CH) No. 16/2025 For Stay IA No. 216/2025	VRG Constructions Pvt Ltd & 5 Ors. Vs Vijayalakshmi Venkatachalam & 8 Ors.	Mr. K Gowtham Kumar	

For Defects/Rectification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
4.	Comp App (AT) (CH) (Ins) No. 64/2025 Delay in refiling IA No. 215/2025 (With defects)	Chief Commissioner of Income Tax (TDS) Bengaluru Vs Kanekal Chandrasekhar Liquidator of Southern Batteries Pvt. Ltd.	Mr. P Raj Kumar Jhabakh	

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	IA No. 917/2024 (For Direction) in Comp App (AT) (CH) No. 52/2024 For Direction IA No. 794/2024	Amit Sanghi & 2 Ors. Vs Sanghi SEZ Pvt. Ltd. & 13 Ors.	Mr. Y Suryanarayana	Mr. Yogesh Jagia- R1- R3 R5 R7 Mr. Sriram Venkatavaradan- R4

6.	IA No. 906/2024 (For Additional docs.) in Comp App (AT) (CH) No. 64/2024 For Stay IA No. 905/2024 For Direction IA No. 904/2024	Gireesh Kumar Sanghi Vs Sanghi Cements Ltd & Anr.	Mr. Yogesh Jagia	Ms. Kopal Sharraf- R2
7.	IA No. 1167/2024 (For Direction) in Comp App (AT) (CH (Ins) No. 400/2023 For Exemption IA No.1229/2023 For Stay IA No. 1230/2023 For Directions IA No. 1231/2023, 198/2024	Edelweiss Asset Reconstruction Company Limited & 2 Ors. Vs Saurabh Kumar Tikmani, RP of Lanco Amarkantak Power Ltd. & 11 Ors.	Mr. Allwin Godwin	Mr. Ramakant Rai R1 Mr. Adithya Reddy R2- R9 & R12 Mr. Dhananjaya Sud R10 Mr. T Sundar Rajan R11

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8.	Comp App (AT) (CH) No. 112/2023 For Interim Relief IA No. 1387/2023	Gireesh Kumar Sanghi Vs S.K.K. Zippers &10 Ors WITH	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli - R9
9.	Comp App (AT) (CH) No. 118/2023 For Interim Relief IA No.1453/202	Gireesh Sanghi Vs Sanghi Poly Zips Pvt. Ltd. & 10 Ors	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli - R9
10.	Comp App (AT) (CH) No. 119/2023 For Interim relief IA No. 1454/2023	Gireesh Sanghi Vs Sanghi Filaments Pvt. Ltd & 10 Ors. WITH	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli - R9
11.	Comp App (AT) (CH) No. 02/2024 For Interim Relief IA No. 50/2024	Gireesh Sanghi Vs Fancy Zippers Pvt. Ltd. & 10 Ors.	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli - R9
12.	Comp App (AT) (CH) No. 58/2024 For Direction IA No. 865/2024	Gireesh Sanghi Vs Balaji Zippers Pvt Ltd & 10 Ors. WITH	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli - R9

13.	Comp App (AT) (CH) No. 59/2024 For Direction IA No. 868/2024	Gireesh Sanghi Vs Maruthi Fasteners Pvt. Ltd. & 10 Ors	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli - R9
14.	Comp App (AT) (CH) No. 02/2025 For Direction IA No. 25/2025	Gireesh Sanghi Vs Alpha Zippers Pvt. Ltd. & 10 Ors.	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi- R3 R4 R5 Ms. Kopal Sharraf- R6- R8
15.	Comp App (AT) (CH) No. 03/2025 For Direction IA No. 30/2025	Gireesh Sanghi Vs Sanghi Threads Pvt. Ltd. & 10 Ors.	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi- R3 R4 R5 Ms. Kopal Sharraf- R6- R8
16.	Comp App (AT) (CH) No. 04/2025 Interim Relief IA No. 34/2025 For Exemption IA No. 37/2025	Gireesh Sanghi Vs Sanghi Synthetics Pvt. Ltd & 10 Ors.	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi- R3 R4 R5 Ms. Kopal Sharraf- R6- R8
17.	Comp App (AT) (CH) No. 05/2025 For Interim Relief IA No. 39/2025 For Exemption IA No. 42/2025	Gireesh Sanghi Vs SZF Pvt. Ltd. & 10 Ors.	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi- R3 R4 R5 Ms. Kopal Sharraf- R6- R8
18.	TA (AT) No. 137/2021 (Comp App (AT) (Ins) No. 1236/2019 For Exemption IA No. 3587/2019 To implead IA No. 943/2020)	Jayaprakash Narayan Rao NR Vs MetroCorp Infrastructure Ltd.	Mr. SM Vivekanandh	Mr. Abhijit Atur
19.	TA (AT) No. 138/2021 (CA (AT) (Ins) No.1239/2019 For Exemption IA No. 3592/2019 To implead IA No. 938/2020)	Kartik Kalevar & 14 Ors. Vs MetroCorp Infrastructure Limited	Mr. SM Vivekanandh	Mr. Abhijit Atur
20.	Comp App (AT) (CH) (Ins) No. 22/2024 For Stay IA No. 80/2024	NRS Steel Traders LLP Vs Kamalesh Kumar Singhania, Liquidator-Khaitan Electricals Ltd. & Anr.	Mr.Sathiyanarayanan	Mr. Pranay Agarwal R1
21.	Comp App (AT) (CH) (Ins) No. 461/2024 For Stay IA No. 1259/2024	Anurag Kumar Sinha Erst. RP of the Corporate Debtor Vs PPS Enviro Power Pvt. Ltd. Rep by its Liquidator, K. Vatsa Kumar & 4 Ors	Mr. Vikram P Jain	Mr. B Dhanaraj- R1 Mr. Machar Rao- R4

22.	Comp App (AT) (CH) (Ins) No. 467/2024	Sri Ekshwaka Sands Pvt. Ltd. Rep by Anuradha Aggarwal, RP Vs Potti Bhaskar, Proprietor, Gayatri Minerals & 5 Ors.	Mr. T Ravichandran	
23.	Comp App (AT) (CH) (Ins) No. 17/2025 For Urgent Hearing IA No. 80/2025 For Stay IA No. 81/2025 For Exemption IA No. 82 & 83/2025	Suryalakshmi Cotton Mills Ltd. Vs Kalavakolanu Murali Krishna Prasad RP of Rajvir Industries Ltd. & Anr.	Mr. Pranay Sohini	Mr. Pranava Charan- R1

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for	Counsel for
			Appellants	Respondents
24.	Comp App (AT) (CH) No. 04/2023	Bhagyodayam Company represented by its Administrator Jinan K.R. Vs George Gomez WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
25.	Comp App (AT) (CH) No. 05/2023	Bhagyodayam Company represented by its Administrator Jinan K.R. Vs Fibin Francis WITH	Mr. Philip Mathew	
26.	Comp App (AT) (CH) No. 06/2023	Bhagyodayam Company represented by its Administrator Jinan K.R. Vs Jude Antony WITH	Mr. Philip Mathew	
27.	Comp App (AT) (CH) No. 07/2023	Bhagyodayam Company represented by its Administrator Jinan K.R. Vs Antony Jaison WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
28.	Comp App (AT) (CH) No. 12/2023	Bhagyodayam Company represented by its Administrator Jinan K.R. Vs Brightes Stephen WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
29.	Comp App (AT) (CH) No. 13/2023	Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Liya Clara WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
30.	Comp App (AT) (CH) No. 14/2023	Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Hyma Joseph WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy

31.	Comp App (AT) (CH) No. 15/2023	Bhagyodayam Company represented by its Administrator Jinan K.R. Vs Mary Francis WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
32.	Comp App (AT) (CH) No. 16/2023	Bhagyodayam Company represented by its Administrator Jinan K.R. Vs K.C Francis WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
33.	Comp App (AT) (CH) No. 17/2023	Bhagyodayam Company represented by its Administrator Jinan K.R. Vs Paul P. George WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
34.	Comp App (AT) (CH) No. 18/2023	Bhagyodayam Company represented by its Administrator Jinan K.R. Vs Nelson Thoris WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
35.	Comp App (AT) (CH) No. 19/2023	Bhagyodayam Company represented by its Administrator Jinan K.R. Vs Priya Rameshan WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
36.	Comp App (AT) (CH) No. 20/2023	Bhagyodayam Company represented by its Administrator Jinan K.R. Vs Nixon T. S. WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
37.	Comp App (AT) (CH) No. 21/2023	Bhagyodayam Company represented by its Administrator Jinan K.R. Vs Oswin Antony WITH	Mr. Philip Mathew	
38.	Comp App (AT) (CH) No. 22/2023	Bhagyodayam Company represented by its Administrator Jinan K.R. Vs Reghunath P.V. WITH	Mr. Philip Mathew	
39.	Comp App (AT) (CH) No. 23/2023	Bhagyodayam Company represented by its Administrator Jinan K.R. Vs Soy Manuel Mendez WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
40.	Comp App (AT) (CH) No. 24/2023	Bhagyodayam Company represented by its Administrator Jinan K.R. Vs Vijesh V. C. WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
41.	Comp App (AT) (CH) No. 25/2023	Bhagyodayam Company represented by its Administrator Jinan K.R. Vs William James	Mr. Philip Mathew	Mr. B Ashok Shenoy
42.	Contempt Case (AT) No. 7/2019 in Comp App (AT) (Ins) No. 552/2018	Gandhar Oil Refinery (India) Ltd Vs Ragurama Krishnaraja & Anr. WITH	Mr. Ajay Gagger	Mr. Yogesh Jagia R1

43.	Contempt Case (AT) No. 8/2019 in Comp App (AT) (Ins) No. 553/2018	Gandhar Oil Refinery (India) Ltd Vs Ragurama Krishnaraja & Anr.	Mr. Ajay Gagger	Mr. Yogesh Jagia R1
44.	TA (AT) No. 223/2021 (CA (AT) (Ins) No. 165/2020)	Firefly Creative Studio Pvt. Ltd. Vs Rockline Entertainment Pvt. Ltd.	Ms. Geethika MA	Dr. Vandana PL
45.	Comp App (AT) (CH) No. 30/2021 For Urgent Hearing IA No. 345/2021 For Stay IA No. 346/2021	Thirumalai Thirumal Nidhi Ltd Vs S. Hemalatha	Mr. OLV Ganesan	Mr. M Sushant
46.	Comp App (AT) (CH) (Ins) No.126/2021 For Interim Injunction IA No. 224/2021	Indus Ind Bank Ltd. Vs IVRCL Ltd. & Anr	Mr. P Elayarajkumar	Mr. Nityavendhan K
47.	Comp App (AT) (CH) (Ins) No. 372/2023 For Stay IA No. 1136/2023 For Exemption IA No. 1137/2023	T.Johnson, Shareholder and Suspended Director of the Corporate Debtor, Jeffson Universal Logistics Pvt. Ltd. Vs Anil Kumar Khicha, IRP, Jeffson Universal Logistics Pvt. Ltd. & Anr	Mr. Pawan Jhabakh	Mr. Prakul Thadi R2/Liquidator
48.	Comp App (AT) (CH) (Ins) No. 01/2024 For Stay IA No. 3/2024 For Exemption IA No. 4/2024 To Adv. Hg. IA No. 963/2024	Radiant Corporation Pvt. Ltd. Rep by its Authorized Rep KVV Janardhana Rao Vs Gullapalli Kishore Babu Chairperson of the Monitoring Committee of Jeevan Polymers Pvt. Ltd. & Anr.	Mr. Ch. Siddhartha Sarma	Ms. JVL Bharati- R1 Mr. Manjeet Bucha, CS- R2
49.	Comp App (AT) (CH) (Ins) No. 46/2024 For Stay IA No. 142/2024	Tamilnad Mercantile Bank Vs Indian Overseas Bank & Anr.	Mr.AG Sathyanarayana	Mr.ML Ganesh-R1 Mr.S Sathiyanrayanan R2
50.	Comp App (AT) (CH) (Ins) No. 241/2024 For Stay IA No. 640/2024	Ashok Sethia, Director and Authorised Rep of Anjani PRS Blends Pvt. Ltd. & Anr. Vs Chinnam Poorna Chandra Rao, Liquidator of Victory Transformers & Switchgears Ltd.	Ms. Shubharanjani Ananth	Mr.AG Sathyanarayana

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For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
51.	Comp App (AT) (CH) (Ins) No. 178/2023 For Stay IA No. 577/2023 For Direction IA No. 1275/2024	Y Shivaram Prasad Vs S. Dhanapal, Liquidator of Servalakshmi Paper Limited & 4 Ors.	Mr. Pranav V Shankar	Mr. AM Ilango- R1 Mr. B Dhanaraj-R2 Ms. Abitha Banu-R5
52.	Comp App (AT) (CH) (Ins) No. 180/2023 For Stay IA No. 579/2023	Indian Overseas Bank Vs S. Dhanapal Liquidator of Servalakshmi Paper Ltd. & Anr. WITH	Mr. ML Ganesh	Mr. AM Ilango- R1 Mr. B Dhanaraj-R2
53.	Comp App (AT) (CH) (Ins) No. 186/2023 For Exemption IA No. 598 & 599/2023 For Stay IA No. 597/2023	VMS Industries Limited Vs S Dhanapal, Liquidator of Servalakshmi Paper Ltd. & 3 Ors	Mr. Nakul Mohta	Mr. AM Ilango -R1 Mr. B Dhanaraj-R4

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- 1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: (a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person
- 2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "Mentioning-Name".
- 3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- 4. Detailed instructions for joining video conferencing are made available at: https://nclat.nic.in/sites/default/files/2023-11/Instructions% 20for% 20joining% 20Video% 20Conferencing.pdf
- 5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
- 6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- 7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500), or through email on e-mail ID: vcnclatchennai5@gmail.com

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

- 1. Notice Board
- 2. Website: www.nclat.nic.in